

- (21) Two National Level Workshops and several Regional Training workshops in 11 States have been organized on Road Safety Engineering.
- (22) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (23) Ministry of Road Transport and Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.
- (24) During 2017-18, NHAI has conducted the "Free Eye Check-up" campaign at 50 selected Toll-Plazas in order to reduce the no. of accidents involving Multi Axle Vehicles/Trucks and distributed free glasses to the Truck Drivers having poor vision.

(c) and (d) This Ministry has issued notification S.O. 1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 wherein for amendment of Central Motor Vehicles Rules, 1989 (CMVRs) the following crash standards have been notified:—

- (i) Automotive Industry Standard 098-2008 as amended from time to time for Protection of occupants in the event of an Offset Frontal Collision shall be mandatory for the new models from 1st October, 2017 and for all models 1st October, 2019.
- (ii) Automotive Industry Standard 099-2008 as amended from time to time for Side door impact for all passenger cars, Protection of Occupants in the event of Lateral Collision shall be mandatory for the new models from 1st October, 2018 and for all models with effect from 1st October, 2019.

Further, silicon derivatives are used in manufacturing of tyres to improve rolling resistance , road grip and longevity.

Speed of construction work on national highways

†563. MS. SAROJ PANDEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the rate of highway construction in terms of km. per day during the tenure of NDA Government since 2014; and

(b) the corresponding rate during the last three years prior to the said period and the details thereof year-wise?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (b) The details of rate of National Highway construction in terms of km. per day during the tenure of NDA Government since 2014 and during the last three years prior to the said period are as follows:—

Year	Construction (km.)	Rate of Construction (km. per day)
2011-12	5013	13.73
2012-13	5732	15.70
2013-14	4260	11.67
2014-15	4410	12.08
2015-16	6061	16.61
2016-17	8231	22.55
2017-18	9829	26.93

Setting up of modern bus terminals

564. SHRI M.P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government is considering to share the cost of expenditure being incurred by the State Governments for setting up modern bus terminals; and

(b) if so, the details thereof, and if not, the reasons therefor, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) Ministry of Road Transport and Highways has formulated a scheme namely, “Development of Bus Terminals on Build-Operate-Transfer (BOT) basis” for implementation during Twelfth Five Year Plan. This scheme provides for financial assistance to engage Project Development Consultants for development of bus terminals on BOT basis. This scheme is to be re-appraised for continuation with completion of Twelfth Five Year plan. No funds have been released to any State for Development of Bus Terminals on BOT basis.

Theft of railings and lamps on expressway

565. SHRI ANUBHAV MOHANTY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the protective railings and the street lamps installed on both sides of some of the expressways are being stolen enhancing the risk for the road users;